

<b>FORM A</b>		
<b>PUBLIC ANNOUNCEMENT</b>		
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
<b>FOR THE ATTENTION OF THE CREDITORS OF</b>		
<b>SAMARTH FABLON PRIVATE LIMITED</b>		
<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>SAMARTH FABLON PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	10th April 2007
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209WB2007PTC115091
5.	Address of the registered office and principal office (if any) of corporate debtor	Diamond Prestige, Level 1, Suite 113, Taltala 41A, Acharya Jagadish Chandra Bose Road, Kolkata, West Bengal, India - 700017.
6.	Insolvency commencement date in respect of corporate debtor	10th Sep 2025
7.	Estimated date of closure of insolvency resolution process	9th March 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>CA. Swarup Ghosh</b> IBBI/IPA-003/IP-N00438-C01/2017-2018/11661
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : Maya Kunja, 53C/4 DR Suresh Chandra Banerjee Road, Beliaghata, Kolkata, West Bengal, 700010. Email: swarupghosh1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : 1716, Rajdanga Main Road, Block-EF4, Opposite Acropolis Mall, Kasba, Kolkata - 700107, West Bengal. Email: samfabcirp@gmail.com
11.	Last date for submission of claims	24th Sep 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at :	Weblink : <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SAMARTH FABLON PRIVATE LIMITED** on 10th Sep 25. The creditors of **SAMARTH FABLON PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **24th Sep 25** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**SD/-**  
**CA. Swarup Ghosh**

**Interim Resolution Professional of M/S SAMARTH FABLON PRIVATE LIMITED**  
IBBI Reg. No. - IBBI/IPA-003/IP-N00438-C01/2017-2018/11661  
AFA No : AA3/11661/02/300626/301315, valid till 30/06/2026  
Office Address : 1716, Rajdanga Main Road, Block-EF4,  
Opposite Acropolis Mall, Kasba, Kolkata - 700107, West Bengal

**Date :** 13th Sep 2025  
**Place :** Kolkata